

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 16TH DECEMBER, 2014

No. 264 IA : The services of Sri Ramdhari Yadav, Presiding Officer, Labour Court, Ranchi are recalled from the State Government and on his repatriation to the parent department, Sri Yadav is hereby transferred and posted as Principal District & Sessions Judge, Dumka.

By order of the Court,
Sd/- A. K. Choudhary
Registrar General

Memo. No. /Apptt.
XIX (4) / Apptt. 1/10

Dated Ranchi, the 16th December, 2014


Copy forwarded to the Central Project Co-ordinator I/c, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

Sd/- A. K. Choudhary
Registrar General

Memo. No. 13491-504 /Apptt.
XIX (4) / Apptt/1/10

Dated Ranchi, the 16th December, 2014

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ the Principal Secretary, Department of Labour, Employment & Training, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Ranchi / the Registrar (Vigilance) I/c, O/o the Registrar (Administration), the Registrar (Establishment), the Joint Registrar-cum-PPS to Hon'ble the Chief Justice, the Central Project Co-ordinator I/c, e-Courts Project, I/c NIC Cell, the Deputy Registrar (Protocol)..... High Court of Jharkhand, Ranchi/ the Principal Judicial Commissioner, Ranchi / the Principal District & Sessions Judge I/c, Dumka..... for information & needful and Sri Ramdhari Yadav, Presiding Officer, Labour Court, Ranchi with a direction to join the new assignment accordingly.


16.12.14.
Registrar General

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 16TH DECEMBER, 2014

No. 265 IA : Sri Vijai Kumar Sharma, District & Additional Sessions Judge-cum-Special Judge, C.B.I., Dhanbad is promoted to the rank of Principal District Judge subject to final decision of Hon'ble Supreme Court of India in Special Leave to Appeal (Civil) No. 9883 of 2009.

By order of the Court,
Sd/- A. K. Choudhary
Registrar General

Memo. No. /Apptt.
XIX (4)/Pro./Apptt. 1/10

Dated Ranchi, the 16th December, 2014

Copy forwarded to the Central Project Co-ordinator I/c, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

Sd/- A. K. Choudhary
Registrar General

Memo. No. 13506-512 /Apptt.
XIX (4) Pro. / Apptt/1/10

Dated Ranchi, the 16th December, 2014

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ the Accountant General (A&E), Jharkhand, Ranchi / the Registrar (Vigilance) I/c, O/o the Registrar (Administration), the Registrar (Establishment), the Joint Registrar-cum-PPS to Hon'ble the Chief Justice, the Central Project Co-ordinator I/c, e- Courts Project, I/c NIC Cell, the Deputy Registrar (Protocol)..... High Court of Jharkhand, Ranchi/ the Principal Judicial Commissioner, Ranchi / the Principal District & Sessions Judge Dhanbad and Sri Vijai Kumar Sharma, District & Additional Sessions Judge-cum-Special Judge, C.B.I., Dhanbad for information and needful.


16-12-14.
Registrar General